

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2571
TO BE ANSWERED ON 12.03.2018**

**CONTRADICTION BETWEEN LABOUR WELFARE AND ECONOMIC
DEVELOPMENT**

†2571. SHRI JANARDAN MISHRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is contradiction between the aspects of labour welfare and economic development;**
- (b) if so, the details thereof and the reaction of the Government thereto; and**
- (c) the efforts being made by the Government to remove the said contradictions?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): No, labour is the cornerstone of economic development. In the absence of Labour Welfare and suitable working conditions and wage rates it is difficult to sustain economic development. Robust labour laws are in place to regulate employment and conditions of service of workers and to provide for their safety, health and welfare measures. There is a machinery both in the Central and State sphere to enforce the labour laws. The tripartite consultation framework, through which the labour laws and the rules thereunder have come up, is in place to ensure labour welfare and economic development.
